

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.193

Dated : 15/07/2020.

In view of the latest development as informed through WhatsApp by the seniormost Officer of the station and the other Officers of Serampore Sub-division pertaining to the Covid infection of the staff and security of SDO Office situated within the Court compound, as a precautionary measure; the entire judicial functioning of the Courts **excepting the remand file** are hereby suspended with effect from 16/07/2020 until further order.

Inform all concerned accordingly.

Sd/-

**District Judge, Hooghly**